

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.09.2025**

**COURT OF REGISTRAR**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 5628 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1892 of 2024	Sammaan Capital Ltd. Vs. IIRF India Realty XII Ltd. & Ors.	Satyakam Sharma
<b>2.</b>	I.A. No. 5653 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Yusuf Malubhaiwala Vs. Maaz Exports	Deepali Garhewal
<b>3.</b>	I.A. No. 5661 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Durga Changanlal Patel Vs. Pankaj Bhattad (RP) & Ors.	Nipun Gautam
<b>4.</b>	I.A. No. 5664 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Rakesh Kumar Tulsyan, Liquidator, Vipul S Plastocrafts Pvt. Ltd. Vs. Omkara Asset Reconstruction Pvt. Ltd.	Prakhar Tandon
<b>5.</b>	I.A. No. 5668 of 2025 in Comp. App. (AT) No. ____ of 2025	Tagus Realtech Pvt. Ltd. & Anr. Vs. Regional Director (Northern Region)	Kartikeya Goel

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